

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU.

ORDER

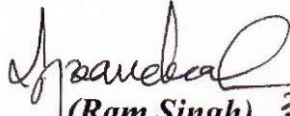
NO: 1083

DATED- 31-12-016

Sanction is hereby accorded to the additional allotment of funds in favour of the Subordinate Courts under Major head 2071-P&ORB, detailed head 641-Pensionary charges, for the current year 2016-17, as per annexure "A" to this Order. The allotment is subject to fulfillment of following conditions:-

1. All financial rules/Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. Administrative approval/Technical sanction be obtained wherever required before the expenditure is incurred.
3. The DDO will ensure that the expenditure under various budget heads is kept within the budget allocation.
4. The drawing & disbursing officer shall furnish the monthly draw/expenditure statement invariably by the 10th of succeeding month.
5. The DDO's shall ensure to book the expenditure as per following classification of proper accounting:
 Major Head 2014 Adm. of Justice.
 Sub Head 0488-Distt & Sessions Judge.
 Minor Head 105-Civil & Sessions Court
 Group Head 0099General.

By Order

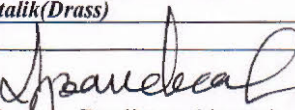

(Ram Singh) 31/12
Deputy Registrar (Accts)

No: 27371-656-Ac

Dated: 31-12-016

Copy to the:-

1-22	Pr. D & S Judge, Jammu/Samba/Kathua/Reasi/Udhampur/Ramban/Kishtwar/Bhaderwah/Poonch/Rajouri/Srinagar/Ganderbal/Budgam/Pulwama/Shopian/Baramulla/Bandipora/Kupwara/Anantnag/Kulgam/Leh/Kargil
23-33	Addl. D&S Judge, Jammu/ Udhampur/Doda/Rajouri/Kathua/ Srinagar/Sopore/Pulwama/Anantnag/Handwara./Baramulla
34-36	1 st Addl. District & Sessions Judge Srinagar/Jammu/Baramulla
37-38	2 nd Addl. District & Sessions Judge, Srinagar/Jammu
39-40.	3 rd . Addl.D&S Judge, Jammu/Srinagar.
41	4 th Addl. District & Sessions Judge, Srinagar
42-43	Addl. Distt. Judge (Bank Cases) Jammu/Srinagar.
44	Addl. Distt. Judge (Matrimonial Cases) Jammu
45-46	Spl. Judge Anticorruption Srinagar/Jammu
47-48	Addl. Sessions Judge Anticorruption Jammu/Srinagar.
49.	Spl. Judge, Anti-corruption, CBI (Cases) Srinagar
49-70	C.J.M. Jammu/Reasi/ Udhampur/Kathua/Rajouri/Poonch/Ramban/Kishtwar/Doda/ Samba/Srinagr/Sopore /Kulgam/Budgam/Ganderbal/Pulwama/Shopian/Anantnag/Handwara/Bandipora/Leh/Kargil .
71-84	Sub Judge Jammu/Ramnagar/Katra/Batote/Bhaderwah/Nowshera/Surankote/Chadoora/Vailoo/Bijbehara/Baramujlla/Uri/Pattan/Kupwara..
85	Judge Small Causes Court, Srinagar
86-87	City Judge Jammu/Srinagar
88-89	Municipal Magistrate Jammu/Srinagar.
90	P&T(Elect) Magistrate, Srinagar.
91	P&T Magistrate, Jammu
92	. Electricity Magistrate Jammu
93-94	Excise Magistrate Jammu./Srinagar
95	.Railway Magistrate, Jammu.
96-97	Special Mobile Magistrate (T) Jammu/Srinagar
98-111	Spl. Mobile Magistrate, Jammu/Kathua/Udhampur/Bhaderwah/Rajouri/Poonch/Srinagar/Budgam /Pulwama/Anantnag/Baramulla/Trehgam/Leh/Kargil (Under 13 th Finance Commission
112	Forest Magistrate, Srinagar.
113-73	Munsiff, Jammu/R.S.Pura/Bishnah/Akhnoor/Reasi/Katra/Mahore/Kathua/Hiranagar/Basohli/Billawar/Bani /Mahanpur/Chenani/Majalta/Udhampur/Ramban/Banihal/Gool/Bhaderwah/Gandoh/Thathri/KotrankaKalakote/Sunderbani/Thanamandi/ Budhal/Samba/Mendhar/Kishtwar/Ganderbal/Kangan/Budgam/Chara-i-Shrief/Chadoora/Magam/Pulwama/Tral/Pampore/Shopian/Anannag/Dooru/Aishmuqam/Shangus/Kulgam/D.H.Pura/Qazigund/Baramulla/Tangmarg/Boniyar/Dangiwachha(Rafiabad)Kupwara/Handwara/Tangdhar/Sogam/Bandipora/Sumbal/Gurez/Nobra/Sankoo/Zanaskar
174	1 st Addl. Munsiff, Jammu (Forest Mag Jammu)
175	Ist .Addl. Munsiff, Srinagar.
176-77	2 nd Addl. Munsiff, Srinagar/Jammu
178-79	3 rd Addl. Munsiff, Jammu/ Srinagar
180	City Munsiff, Srinagar.
181	Addl. Munsiff, Samba.
182-203	Addl. Mob. Magistrate, Jammu/Reasi/Billawar/Ramban/Samba/Doda/Thanamandi/Surankote/Kishtwar/Udhampur/Pantha Chowk/Ganderbal/Beerwah/Awantipura/Shopian/Pahalgam/Kulgam/Chandoosa/Kralpora/Bandipora/Khaltsi/Batalik(Drass)
204-05	Sub Registrar, Jammu/ Srinagar.
206	Treasury Officer Sub Treasury Distt. Court Complex Janipur Jammu.
207	Treasury Officer Sadar Court Complex Srinagar
208-285	Treasury Officer, R.S.Pura/Akhnoor/Bishnah/Katra/Reasi/Mahore/Kathua/Hiranagar/Basohli/Billawar/Bani/Mahanpur/ Udhampur/Ramnagar/Majalta/Chenani/Ramban/Batote/Banihal/Gool/Bhaderwah/Doda/Gandoh/Thathri/Rajouri/ Nowshera/Kotranka/Kalakote/Sunderbani/Thanamandi/Budhal/Samba/Poonch/Surankote/Mendhar/Kishtwar/Ganderbal/ Kangan/Budgam/Chadoora/Char-i-Sharief/Magam/Beerwah/Pulwama/Tral/Pampore/Awantipura/Shopian/Anantnag/ Vailoo/Bijbehara/Dooru/Aishmuqam/Shangus/Pahalgam/Kulgam/D.H.Pura/Qazigund/Baramulla/Sopore/Pattan/Uri/ Tangmarg/Buniyar/Dangiwachha(Rafiabad)Sopore/ChandoosaKupwara/Handwara/Tangdhar/Sogam/Trehgam/ Kralpora/Bandipora/Sumbal/Gurez/Leh/Nobra/Khaltsi/Kargil/Sankoo/Zanaskar/Batalik(Drass)
286	Order file.


Deputy Registrar (Accts) 31/12

Order No: 1083 Dated 31.12.2016

Annexure "A

Rs. In lacs.

S.No	District Jammu	2071-P&ORB (NPS)
1	Pr. D&S Judge Jammu	0.50
2	Addl.D&S Judge Jammu	0.50
3	Ist.Addl.Distt.Judge Jammu	0.10
4	2nd.Addl.Distt.Judge Jammu	0.10
5	3 rd .Addl.Distt.Judge Jammu	----
6	Addl. Distt Judge (Matrimonial Cases)Jammu	0.05
7	Addl. Distt.Judge.(Bank Cases)Jammu	----
8	Spl. Judge (Anti Corruption)Jammu	0.15
9	Addl D&S Judge (Anti Corruption)Jammu (V)	0.15
10	C.J.M. Jammu	0.10
11	Sub Judge Jammu.	0.15
12	City Judge Jammu	0.20
13	Excise Mag. Jammu	0.20
14	Municipal Mag .Jammu	0.30
15	Spl.M.Mgst.(T)Jammu	0.15
16	P&T. Magst .Jammu	----
17	Electricity Mgst .Jammu	----
18	Spl. Railway Mgst. Jammu	0.20
19	Spl.Mob.Mag,Jammu (Under 13 th F.C)	0.30
20	Addl. M.M(T)Jammu	0.05
21	Munsiff Jammu	0.30
22	Munsiff R.S.Pura	0.40
23	Munsiff Akhnoor	0.40
24	Munsiff Bishnah	0.40
25	Ist. Addl.Munsiff (Forest Mgst. Jammu)	0.40
26	2 nd . Addl.Munsiff,Jammu	0.40
27.	3 rd . Addl. Munsiff, Jammu.	0.30
28.	Addl.Mob.Mag, R.S.Pura (Under 13 th F.C)	0.40
29.	Sub Registrar, Jammu.	0.15

S.No	District Reasi.	2071-P&ORB (NPS)
1.	Pr. District & Sessions Judge Reasi.	0.10
2.	C.J.M.Reasi	0.10
3	Sub Judge Katra	0.15
4	Munsiff Reasi	0.30
5	Munsiff Katra	----
6	Munsiff Mahore	0.40
7.	Addl.Mob.Mag.Reasi (Under 13 th FC) (V)	0.15



Order no: 1083

Dated 31.12.06

ANNEXURE "A"

S.No	District Kathua	2071-P&ORB (NPS)
1	Pr. D&S Judge, Kathua	0.40
2	Addl. D&S, Judge Kathua	----
3	CJM Kathua	----
4	Spl. Mob. Mag, Kathua (Under 13 th F.C)	0.25
5	D.M.M.(T) Kathua	0.20
6	Munsiff Kathua	0.60
7	Munsiff Hiranagar	0.60
8	Munsiff Basohli	---
9	Munsiff Billawar	0.60
10	Munsiff Bani	0.30
11.	Munsiff Mahanpur (V)	----
12.	Addl. Mob. Mag. Billawar (Under 13 th F.C) (V)	0.10

S.No	District Udhampur	2071-P&ORB (NPS)
1	Pr. D&S Judge, Udhampur	----
2	Addl. D&S, Judge Udhampur	0.50
3	CJM Udhampur	----
4	Sub Judge, Ramnagar.	0.40
5	Spl. Mob. Mag, Udhampur (under 13 th FC)	0.04
6	D.M.M.(T) Udhampur	0.20
7	Munsiff Udhampur	----
8	Munsiff Chenani	0.30
9	Munsiff Majalta	0.30
10	Addl. Mob. Mag. Udhampur (Under 13 th F.C)	0.40

S.No	District Samba	2071-P&ORB (NPS)
1	Pr. D&S Judge, Samba	0.20
2	C.J.M. Samba	0.50
3	Munsif, Samba	0.20
4	Addl. Munsiff, Samba	0.30
5	Addl. Mob. Mag, Samba (Under 13 th F.C)	0.30

S.No	District Ramban	2071-P&ORB (NPS)
1	Pr. D&S Judge, Ramban	0.20
2	C.J.M. Ramban	0.15
3	Sub Judge, Batote	0.15
4	Munsiff, Ramban	0.25
5	Munsiff, Banihal	0.50
6.	Munsiff, Gool.	0.50
7.	Addl. Mob. Mag. Ramban (Under 13 th FC)	0.30



Order No. 1083 dt. 31-12-2016

Annexure "A"

S.No	District Bhaderwah	2071-P&ORB (NPS)
1.	Pr. D & S Judge, Bhaderwah	0.30
2	Addl. D&S Judge Doda	0.40
3.	C.J.M. Doda	---
4.	Sub Judge Bhaderwah	---
5	Munsiff Bhaderwah	0.25
6.	Munsiff, Gandoh (V)	0.10
7	Munsiff Thathri	0.50
8	Distt. M.M.(Tr.) Doda.	0.30
9.	Spl.Mob.Mag,Bhaderwah (Under 13 th FC)	0.10
10.	Addl.Mob.Mag,Doda (Under 13 th FC)	0.15
	For Misc. Courts.	
1.	Pr. D&S Judge, Bhaderwah.	0.40

S.No	District Rajouri	2071-P&ORB (NPS)
1	Pr. D&S Judge Rajouri	0.20
2	Addl. D&S Judge Rajouri	0.50
3	C.J.M. Rajouri	0.20
4	Sub-Judge Nowshera	0.25
5	D.M. Mgst.(T)Rajouri	0.40
6	Munsiff Kotranka	0.40
7	Munsiff Kalakote	0.35
8	Munsiff Sunderbani	0.35
9	Munsiff Thanamandi (V)	0.20
10	Munsiff Budhal (V)	0.25
11.	Spl.Mob.Mag,Rajouri (Under 13 th FC)	0.25
12.	Addl.Mob.Mag.Thanamandi (Under 13 th FC)	0.25

S.No.	District Kishtwar	2071-P&ORB (NPS)
1	Pr.D&S Judge, Kishtwar	0.30
2	C.J.M. Kishtwar	0.10
3	Munsiff, Kishtwar	0.05
4	Addl. Mob. Magistrate, Kishtwar(Under 13 th FC) (V)	0.15

S.No	District Poonch	2071-P&ORB (NPS)
1	Pr. D&S Judge Poonch	0.50
2	C.J.M. Poonch	0.25
3	Sub Judge, Surankote.	----
4	Spl.Mob. Mag. Poonch (Under 13 th FC)	0.25
5	Distt.Mobile. Mgst.(T) Poonch	0.30
6	Munsiff Mendhar	0.35
7.	Addl. Mob. Mag. Surankote.(Under 13 th FC)	0.35

Howell

Order no: 1083 Dated 31.12.2016

Annexure "A" Rs. In lacs

S.No.	District Srinagar	2071-P&ORB (NPS)
1	Pr. D&S Judge, Srinagar	0.70
2	Addl. D&S Judge, Srinagar	---
3	Ist.Addl.D&S Judge,Sringar	0.70
4	2 nd . Addl.Distt.Judge,Sringar	0.06
5	3 rd .. Addl.Distt. Judge,Sringar (V)	0.15
6	4th. Addl.Distt Judge,Sringar	0.15
7	Add.Distt.Judge.(Bank Cases)Srinagar (V)	0.20
8	Spl. Judge Anticorruption, Kashmir Srinagar	0.15
9	Addl. D&S Judge (Anticorruption) Srinagar. (V)	----
10	Spl.Judge ,Anti-corruption (CBI Cases) Sgr.	0.15
11	C.J.M.Srinagar	0.10
12	Judge Small Causes Court Srinagar	0.20
13	City Judge, Srinagar	0.25
14	Municipal Mgst .Srinagar	0.40
15	Forest Mgst..Srinagar	0.30
16	Spl.M.M (T),Srinagar	-----
17	P&T Mgst .Srinagar	0.30
18	Addl.M.M.(T)Srinagar	0.30
19	Ist.Addl.Munsiff Sgr.	0.40
20	2 nd .Addl.Munsiff,Sgr.	0.50
21	3 rd .Addl.Munsiff,Sgr.	0.60
22.	City Munsiff,Sgr.	0.40
23.	Spl.Mob.Mag,Sgr.(Under 13 th FC)	0.30
24	Addl.Mob.Mag,Pantha chowk (Under 13 th FC)	0.70
25.	Sub Registrar, Srinagar.	0.50

S. No	District Ganderbal	2071-P&ORB (NPS)
1	Pr. D & S Judge Ganderbal.	0.10
2	Chief Judicial Mgst. Ganderbal	0.20
3	Munsiff Ganderbal	0.70
4	Muusiff Kangan	0.40
5.	Addl.Mob.Mag,Ganderbal, (Under 13 th FC) (V)	0.25

S.No	District Budgam	2071-P&ORB (NPS)
1	Pr. D&S Judge Budgam	0.40
2	C.J.M.Budgam	0.10
3	Sub Judge Chadoora.	0.30
4	Munsiff Budgam	0.30
5	Munsiff Char-i-sharief	0.30
6	Munsiff Chadoora	0.35
7	Munsif Magam	0.30
8.	Spl.Mob.Mag.Budgam(Under 13 th FC)	0.25
9.	Addl.Mob.Mag,Beerwah(Under 13 th FC) (V)	0.20

[Handwritten Signature]

Order No: 1083 Dated 31.12.2016

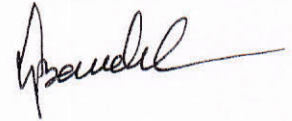
Annexure "A"

Rs. In lacs.

S.No	District Baramulla	2071-P&ORB (NPS)
1	Pr. D&S Judge, Baramulla	0.40
2	Addl. Distt. Judge Baramulla (V)	----
3	Ist. Addl. D&S Judge Baramulla.	----
4	Addl. D&S Judge, Sopore.	0.25
5	C.J.M Sopore	0.05
6	Sub-Judge Baramulla	0.30
7	Sub-Judge Pattan	0.20
8	Sub-Judge Uri	-----
9	Munsiff Baramulla	0.50
10	Munsiff Tangmarg	0.50
11	Munsiff Boniyar	0.20
12	Munsiff Dangiwachha (Rafiabad)	0.30
13	D.M.Mgst (T) Sopore.	0.40
14.	Spl.Mob.Mag, Baramulla (Under 13 th FC)	0.20
15.	Addl.Mob.Mag.Chandoosa (Under 13 th FC) (V)	0.30

S.No	District Kupwara	2071-P&ORB (NPS)
1	Pr. D&S Judge Kupwara	0.40
2	Addl.D&S Judge, Handwara	0.50
3	Sub-Judge Kupwara	0.30
4	C .J.M Handwara	----
5	Munsiff, Kupwara	0.10
6	Munsiff Handwara	-----
7	Munsiff, Tangdhar (V)	0.15
8	Munsiff Sogam	0.20
9	Spl.Mob.Mag.Trehgam, (Under 13 th FC) (V)	0.20
10	Addl.Mob.Mag.Kralpora (under 13 th FC) (V)	0.20

S.No	District Bandipora	2071-P&ORB (NPS)
1	Pr. D&S Judge Bandipora	----
2	C.J.M.Bandipora	0.10
3	Munsiff Bandipora	0.45
4	Munsiff Sumbal	0.30
5	Munsiff Gurez (V)	0.30
6.	Addl.Mob.Mag.Bandipora (Under 13 th FC) (V)	0.20



Order No: 1083 dt: 31.12.2016

Annexure "A"

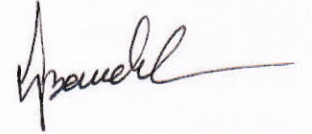
Rs. In lacs.

S.No	District Pulwama	2071-P&ORB (NPS)
1	Pr. D&S Judge, Pulwama	0.30
2	Addl.D&S Judge Pulwama	0.15
3	CJM, Pulwama	0.15
4	Munsiff, Pulwama	0.15
5	Munsiff Tral	0.30
6	Munisiff Pampore	0.50
7.	Spl.Mob.Mag,Pulwama (Under 13 th F.C)	0.20
8.	Addl.Mob.Mag. Awantipura (Under 13 th F.C)	0.30

S.No	District Shopian	2071-P&ORB (NPS)
1	Pr. D & S Judge Shopian	0.40
2	C.J.M .Shopian	0.20
3	Munsiff Shopian	0.30
4.	Addl.Mob.Mag,Shopian (Under 13 th FC)	0.50

S.No	District Anantnag	2071-P&ORB (NPS)
1	Pr. D&S Judge, Anantnag	0.60
2	Addl. D&S Judge Anantnag.	----
3	CJM Anantnag	----
4	Sub-Judge Vailoo	0.15
5	Sub-Judge Bijbehara	0.40
6	D.M.Mgst (T).Anantnag	0.30
7	Munsiff Anantnag	0.30
8	Munsiff Dooru	0.50
9	Munsiff,Aishmuqam	0.20
10	Munsiff Shangus (V)	0.20
11.	Spl.Mob.Mag.Anantnag(Under 13 th FC)	0.20
12.	Addl.Mob.Mag.Pahalgam (Under 13 th FC) (V)	

S.No	District Kulgam	2071-P&ORB (NPS)
1	Pr. D & S Judge, Kulgam	0.20
2	C.J.M .Kulgam	0.20
3	Munsiff Kulgam	0.20
4.	Munsiff D.H.Pora (V)	0.35
5.	Munsiff Qazigund	0.35
6.	Addl.Mob.Mag. Kulgam (Under 13 th FC)	0.50



Order No: 1083 Dated 31.12.2016

Annexure "A" Rs. In lacs.

S.No	District,Leh	2071-P&ORB (NPS)
1	Pr. D&S Judge,Leh	0.30
2	CJM Leh	0.40
3	Munsiff, Nobra	0.30
4.	Spl.Mob.Mag,Leh (Under 13 th FC) (V)	0.40
5.	Addl.Mob.Mag.Khaltsi (Under 13 th FC)	0.40

S.No	District Kargil	2071-P&ORB (NPS)
1	Pr. D&S Judge Kargil	0.30
2	CJM Kargil	0.35
3	Munsiff Sankoo	0.40
4	Munsiff Zanskar	0.40
5.	Spl.Mob.Mag. Kargil (Under 13 th FC) (V)	0.20
6.	Addl.Mob.Mag.Batalik (Drass)(Under 13 th FC) (V)	0.20

